

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/15/20189 in
ORIGINAL APPLICATION NO. 060/964/2017**

Chandigarh, this the 26th day of April, 2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Jaswinder Kaur aged 45 years wife of late Shri Harjinder Pal resident of Village Jai Singh Pura (Sector 27), Post Office Sector 26, Panchkukla (Haryana) 134117 (Group-D).

....Petitioner

(By Advocate: Shri Sanjiv Dahiya proxy for Mr. D.R. Sharma)

VERSUS

1. Sh. A.N. Nanda, Secretary, Ministry of Communications and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi 110001.
2. Col. Sukhdev Raj, Chief Post Master General, Haryana Circle, Ambala (Haryana) -133001.
3. Sh. R.D. Dhir, Senior Superintendent of Post Offices, Ambala Division, Ambala (Haryana) 133001.

....RESPONDENTS

(By Advocate: Shri Sanjay Goyal)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

M.A. No. 60/425/2019 filed by respondents for placing on record accompanying compliance affidavit is allowed. Compliance affidavit is taken on record.

2. Mr. Sanjay Goyal, learned counsel appearing on behalf of respondents submitted that in terms of order of this Court, the case of petitioner was considered for appointment on compassionate grounds and she has been offered appointment vide

order at Annexure C-1 & C-2 respectively. As such, this C.P. be closed as having been rendered infructuous.

3. In the wake of above, the C.P. is closed. Notice issued is discharged.

(P.GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 26 .04.2019
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